

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 2
689/2016

IN THE MATTER OF:

Emmar Developers Ltd. and
Emmar mGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 08.07.2020

ORDER

Renotified to 14.07.2020.



(Nirmala Vincent)
Court Officer

08.07.2020
Aarti